

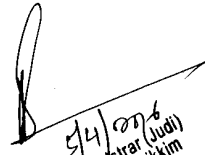
HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 31.03.2016.

Cases	Total pendency at the beginning of March, 2016 (Civil-Criminal)	Institution during the month of March, 2016 (Civil - Criminal)	Total disposal during the month of March, 2016 (Civil-Criminal)	Pendency at the end of March, 2016 (Civil-Criminal)
1. WRIT PETITION	43 --	03 --	05 --	41* --
2. APPEAL	13 35	01 02	-- 01	14 36
3. RSA	01 --	-- --	-- --	01 --
4. FAO	02 --	01 --	01 --	02 --
5. CONTEMPT	01 --	01 --	-- --	02 --
6. MISC.CASES	-- 04	-- 01	-- 02	-- 03
7. MISC.APPEAL	-- --	-- ---	-- --	-- --
8. TRANSFER PETITION	-- --	-- ---	-- --	-- --
9. BAIL APPLICATION	-- --	-- 01	-- 01	-- --
10. MAC APPEAL	14 --	01 ---	01 --	14 --
11. REVIEW	01 --	-- ---	-- --	01 --
12. REVISION	01 03	01 04	-- 02	02 05
13. MAT APPEAL	01 --	-- ---	-- --	01 --
14. REVISION U/S 19 OF THE (FAM CT.)	01 --	-- ---	-- --	01 --
15. LEAVE PETITION	-- 01	-- --	-- --	-- 01
16. ARBITRATION PETITION/APPEAL	-- --	-- ---	-- --	-- --
17. S.A.O.	-- --	-- ---	-- --	-- --
18. REFERENCE	-- --	-- ---	-- --	-- --
19. C.O.	04 --	-- ---	-- --	04 --
TOTAL	82 43	08 08	07 06	83 45

*1(one) WP (C) stand adjourned sine- die




 24/03/16
 Deputy Registrar (Judicial)
 High Court of Sikkim
 Gangtok

04/04 2016 22:39 03592205152

PROTOCOL HCS

P.001

*** TX REPORT ***

JOB NO.	MODE	NO.	DESTINATION TEL/ID	START TIME	PAGE	RESULT
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